OA 1291/2020



CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

O.A. No. 1291/2020

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New Delhi, this the 17th day of September, 2020

(through video conferencing)

Hon'ble Mr. Pradeep Kumar, Member (A) Hon'ble Mr. R.N. Singh, Member (J)

Wasim S/o Sh Tanveer Hussain, R/o H.No. 94, Village Nithari, Nearby Sec. 22, North West, P.O. Sultan Puri, Delhi-110086

(By Advocate: Mr K Singhal)

Versus Kendriya Vidyalaya Sangathan Through

- 1. Ms Nidhi Pandey, IIS, Commissioner, Kendriya Vidyalaya Sangathan, Email: kvs.commissioner@gmail.com
- 2. Dr. V. Vijayalakshmi, J.C. (Admin), Kendriya Vidyalaya Sangathan Email: kvs.jcadmn@gmail.com
- 3. Sh. Vimlesh Kumar Singh, A.C. Establishment, Kendriya Vidyalaya Sangathan, Email: kvse23@gmail.com

All having Office at: Kendriya Vidyalaya Sangathan, 18, Institutional Area, Shaheed Jeet Singh Marg, New Delhi-110016

4. Deputy Commissioner, Kendriya Vidyalaya Sangathan, R.O. Chennai, IIT Campus, Chennai-600036, Email: dcchennaikvs@gmail.com

(By Advocate: Mr S Rajappa with Mr R Gowri Shankar)

ORDER (ORAL)

Mr R. N. Singh, Member (J):-

Mr K Singhal, learned counsel appeared for the applicant and Mr S Rajappa with Mr R Gowri Shankar, learned counsels appeared for the respondents.

- 2. After arguing for sometime, learned counsel for applicant seeks permission to withdraw the present OA with liberty to file a better OA. Permission is granted.
- 3. The present OA stands dismissed as withdrawn with the aforesaid liberty.

(R.N. Singh)
Member (J)

(Pradeep Kumar) Member(A

/sd/rb/neetu